

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : CP(CAA)/2(CHE)/2024  
**APPLICATION NUMBER** : CA(CAA)/52(CHE)/2023  
**NAME OF THE PETITIONER** : Rite Steel Industries Pvt Ltd & Anr &  
Sumangala Steel Pvt Ltd  
**NAME OF THE RESPONDENT(S)** :  
**UNDER SECTION** : Sec 230-232 of CA, 2013  
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**ORDER**

Ld. Counsel Mr.Pankaj Mehta for the Petitioner. OL is represented by Shri. B. Palani. Ld. Counsel Mr. Avinash Krishnan Ravi for RD.

In this case OL report was filed on 05.03.2024, RD report on 12.03.2024 and the Report of the Income Tax on 30.04.2024 vide SR No.2135. The Applicant also filed synopsis vide diary no.2136 dated 30.04.2024 attaching the no-objection certificate from RBI dated 22.02.2024.

In respect of OL report there are no substantive objections.

In respect of RD report there are no substantive objections.

List the petition for hearing on **05.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk